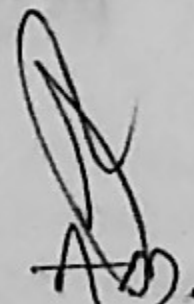


(2)

6/12/07 -Hon. Mr. Shaitandza Tendey. Am.

The applicant's Counsel State, that some payment in respect of retirement dues have been made by the respondents vide order dt 30/7/04 & some payment is still due. He is, however, not aware about the latest status of the case. He is, therefore, advised to write to the appropriate authority in the Railways to deal with his retirement benefits & requests the payment under the Rules. The OA is dismissed with the above observation. Sri S.P. Mishra holding brief of Sri P.N. Rai for respondents is present

  
A.M.